

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 4, 5, 6, 7 and 8 of 2014

Dated : 6th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal no. 4 of 2014

M/s. Salasar Steels & Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)
& Anr.

Appeal no. 5 of 2014

M/s. Jagdamba Power & Alloys Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)
& Anr.

Appeal no. 6 of 2014

M/s. Hira Ferro Alloy Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)
& Anr.

Appeal no. 7 of 2014

M/s. Godavari Power & Ispat Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)
& Anr.

Appeal no. 8 of 2014

M/s. Vandana Global Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. ... Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1
Ms. Swapna Seshadri for R-2

ORDER

The Learned Counsel for the Respondents seeks for some time to file the reply. Accordingly, she is directed to file the reply on or before 21.2.2014 after serving copy on the other side.

Post the matter on **10.3.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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